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(b) The General Assembly unanimously adopted Resolution No. 2467-A which established a Committee of 42 States, including India, for the purpose of elaborating the legal principles and norms which would promote international cooperation in the use of his environment for the benefit of mankind.

TRADE WITH EAST EUROPEAN COUN-

1211. SHRI SITARAM JAIPURIA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the extent to which the rupee payment trade agreements have been observed by the East European countries since the agreements;
- (b) how the surplus funds in local currencies are being disposed of.
- (c) what are the details of such agreements and the actual trade figures between India and there countries in the last five years commodity-wise.
- (d) what are the comparative figures of unit price received for our goods from these countries and from other countries; and
- (e) whether any portion of trade is channelised through private traders; if so, the extent thereof and what policy Government are following for channelising trade with these countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) The extent of which rupee payment trade ments have been observed is indicated in the phenomenal increase in the total trade turn over (both ways) with these countries from Rs. 8.4 crores in 1953 to Rs. 440 crores in 1967. Imports into India have increased from Rs. 2.1 crores in 1953 to Rs. 208 crores in 1967 and export have increased from Rs. 3.2 crores to Rs. 232 crores in the corresponding period.

- (b) Under the provisions of the Trade Payments Agreements with these countries, surplus funds in non-convertible Indian rupees are being utilised for purchase of Indian goods.
- (c) and (d) India has at the present time bilateral trade and payments agreements providing for all settlement of commercial

non-commercial transactions non-convertible rupees with the following countries :-

to Questions

Bulgaria, Czechoslovakia, G.D.R., Hungary, Poland, Rumania, U.S.S.R., Yugoslavia and the Democratic People's Republic of Korea.

Copies of these Agreements are already available in the Parliament Library.

A statement showing the actual trade figures between India and these countries in the last 5 years and the comparative unit price in respect of major commodities is placed on the Table of the House [See Appendix LXVII, Annexure No. 72.]

(e) Except for commodities where import or exports are channelised through S.T.C., M.M.T.C., or any such agencies, in the normal course trade is open to private traders.

पाकिस्तानी जेल में श्री त्रिलोकचन्द्र की पिटाई

1212. श्रीमती विद्यावती चतुर्वेदी ।

श्री रतनलाल जैन :

श्री चित बासुः

श्री जी० बरबोरा :

श्री द्विजेन्द्र लाल सेनगुप्ता :

डा० बी० एन० अन्तनी :

श्री बी० डी० खोबरागडे :

भी गोडे मुराहरि:

क्या वैदेशिक कार्यं मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का घ्यान अखबारों में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि दिल्ली के एक 20 वर्षीय बालक श्री विलोक चन्द्र ने पाकिस्तान की जेल से छुटने के पश्चात यह शिकायत की है कि जेलों में कई अवसरों पर उसकी पिटाई की गई थी ;
- (ख) यदि हां तो तत्सम्बन्धी व्योरा क्या है ; बौर
- (ग) इस विष**ध** में भारत सरकार की क्या प्रतिक्रिया है ?

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†[Beating of Shri Trilok Chand in Pakistani jail

1212. SHRIMATI VIDYAWATI CHATURVEDI :

SHRI RATTAN LAL JAIN : SHRI CHITTA BASU :

SHRI G. BARBORA:

SHRI DWIJENDRA LAL SEN GUPTA:

DR. B. N. ANTANI:

SHRI B. D. KHOBARAGADE: SHRI GODEY MURAHARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the attention of Government has been drawn to newspaper reports to the effect that Shri Trilok Chand, a boy of 20 years from Delhi, after his release from a jail in Pakistan, has complained that on several occasions he was beaten in jails;
- (b) if so, what are the details in this regards; and
- (c) what is the reaction of the Government of India in the matter?]

वैदेशिक कार्य मंत्री (श्री विनेश सिंह): (क) से (ग) समाचार पत की खबरों के और श्री तिलोक चंद्र के बयान के अनुसार उसकी गिरफ्तारी के बाद उससे पूछताछ करते समय उसे पीटा गया था। पाकिस्तान सरकार ने इस आरोप को अस्वीकार किया है कि उसके साथ पाकिस्तान जेल में दुर्व्यवहार किया गया था।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):
(a) to (c) According to newspaper reports and the statement of Shri Trilok Chandra he was beaten during the period of interrogation after his arrest. The Government of Pakistan have refuted the allegation that he was maltreated in Pakistani jails.]

Chinese supply depots on Sino-Burmese border

1213. SHRI K. P. MALLIKAR-JUNUDU: Will the Minister of EX-TERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that China has set-up Emergency Supply Depots on the Sino-Burmese border to rush provisions to Chinese-trained Nagas in Northern Burma; and
- (b) if so, what steps the Government of India have taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):
(a) The Underground Nagas have been receiving supplies and training from Centres established in the Yunnan province of China, across to the Burmese border.

(b) Various Security measures have been taken by the State Government and the Security Forces to check the inflow of trained Underground Nagas with arms from China. Administrative Centres in Nagaland have been strengthend and additional police has been deployed at these Centres. The intelligence organisation has been improved. The Security Forces have intensified their vigilance of the likely approach routes. They have been attempting to locate and destroy the hideouts of Underground Nagas trained by China and their arms caches.

EXPORT OF RAILWAY WAGONS

1214. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state the total value of orders placed by different countries with India for the export of railway wagons?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): Export of Railway Wagons/ Coaches and parts from 1965-66 to January 1969 has been of the order of Rs. 10.00 crores. Export orders of the value of about Rs. 12 crores are currently under execution though in certain cases part shipments against these orders have already been made and are reflected in the export earnings indicated.

EXPORT OF COTTON YARN

1215. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state;

(a) the total quantity of cotton yarn exported during 1966-67, 1967-68 and 1968-69; and

^{† []} English translation.